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(a) to (c) The Supreme Court in their judgement of 4-2-1993 in Unni Krishnan's case has prescribed a scheme for regulating admissions and fee structure for Private Professional Colleges including Engineering and Medical Institutions. According to the scheme, admissions are to be made on merit basis only and the fee structure will be as decided by the designated authority in the State Government. The existing unrecognised institutions are required to seek recognition/approval from the All India Council for Technical Education and Indian Medical Council as provided in the respective Acts. The criteria for recognition/approval in respect of technical institutions include Manpower Requirement, academic contents, basic infrastructural facilituies, financial viability, admission process etc. and that in respect of Medical Colleges, similar criteria is applied in addition to Hospital facilities, Bed strength, Teaching Faculity etc.

Reservation of 50 Per Cent Scats for Capitation Fee Students

2359. SHRI SURESH KALMADI: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased to state :

(a) whether it is a fact that University Grants Commission have proposed to reserve 50 per cent seats for capitation fee students in all Universities;

(b) whether it is also a fact that there have been protests by the students organisations against this move; and

(c) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINIS-TRY OF HUMAN RESOURCE DEVELOP-MENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Leakage of B. Com 1st Year Paper Delhi University

2360. SHRI SATYA PRAKASH MALA-VIYA:

SHRI ANANT RAM JAISWAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether B. Com. 1st year paper, third economic system and micro-economic theory was leaked out on 11th May, 1993 examination;

(b) if so, whether any enquiry into the

leakage of the paper was held by the Delhi University:

(c) if so, what is the outcome thereof and what action has been taken/proposed to be taken to fix the overall responsibility for the leakage in the matter?

THE DEPUTY MINISTER IN THE MINIS-TRY OF HUMAN RESOURCE DEVELOP-MENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA): (a) to (c) According to the information furnished by the University of Delhi, the University had received complaint about leakage of B. Com. (Pass) 1st year question paper on Economic Systems and Micro-Economic Theory scheduled to be held on 11th May, 1993. The University cancelled the paper and assigned the matter to the Crime Branch of Delhi Police. As a result of the investigations carried out by the Crime Branch, it was discovered that one of the employees of the printer who had undertaken printing of this question paper was responsible for the leakage. The University has withdrawn all the work from the concerned printer. The University has also appointed an Examination Reforms Committee under the Chairmanship of Prof. C. P. Thakur of the Faculty of Management Studies to consider all the issues concerning examination reforms.

Cases of Indignities on Women

2361. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that cases of indignities on women are on the increase in the country;

(b) if so, whether Government have analysed the causes which provoke people to inflict such indignities on women; and

(c) whether it is also a fact that Government propose to introduce the system of summary trials for expeditious and deterrent punishment, if so, where the system is likely to be introduced?

THE MINISTER OF STATE (DEPART-MENT OF WOMEN AND CHILD DEVELOPMENT) MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI BASAVARAJESWARI): (a) and (b) There is no statistical evidence available to support the fact that cases of indignities on women are on the increase in the country. However, Government Written Answers

is aware that women suffer from indignities because of their low status and various biases against them in society. Besides impressing upon the enforcement machineries the need for utmost vigilence, Government is undertaking various measures such as income generation activities like: NORAD, STEP, CCEVT, SEP, Awareness Generation Programme for Women and dissemination of information regarding their rights through the legal literacy manual. Efforts are also made through print and electronic media to project positive images of women in the society and to bring about changes in societal attitudes towards women and girl children.

(c) No, Sir.

Mica Mines and Factories Operation

2362. SIIRI M. D. SALIM : Will the Minister of MINES be pleased to state :

(a) details of the Mica mines and factories in operation in the last three years and the people employed there, facts in details with year-wise break-up:

(b) whether it is a fact that decanalisation was started on the ground that it would boost up production and employment, if so, facts in detail; and

(c) whether the object has been achieved, if not, steps taken on that?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Details of Mica Mines and Mica based industries for the last three years are as follows:

Year	No. of Mines	No. of Units	No. of Persons Employed
1990-91	137	265	2942
1991-92	133	"	2840
1992-93	127	*1	2213

(b) and (c) Yes, Sir. Demand for Mica in the international market has undergone a major change independent of the channel through which Mica export is taking place.

Mica Mines

2363. SI [RI M.D. SALIM : Will the Minister of MINES be pleased to state :

(a) production, internal consumption and export of Mica and Mica products in tonnes in last three years, with year-wise break-up;

(b) value of the same in rupees, for the same period with year-wise break-up?

(c) break-up into private sector and public sector (MITCO) for the same period with yearwise. break-up:

(d) whether it is a fact that decanalisation was started in the Mica product export on the ground that it would boost up export and the industry, if so, in details; and

(c) whether the object has been achieved, if not, steps taken on that?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI DALRAM SINGH YADAV): (a) and (b) Reliable figures of Mica production on the internal consumption are not available. However, the reported production of Mica during 91-92 and 92-93 (April 92-January 93) was 5297 tonnes and 3363 tonnes respectively.

The total export of Mica and Mica products are as follows :--

Year	Qty. (tonnes)
1990-91	41998
1991-92	34413
1992-93	26795

(c) The export of Mica and Mica products through MITCO the only public sector unit is as follows :--

Year	Qrv. (tonnes)
1990-91	7553
1991-92	4196
1992-93	6383

(d) and (e) Demand for Mica in the international market has undergone, a major change independent of the channel through which its export is taking place:

D. posits of Emerald in Rajasthan

2364. SHRI BISHAMBHAR NATH PANDE: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that the Geological Survey of India has discovered huge deposits of emerald in pre-Aravali rocks in Rajasthan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.